NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No.33/BB/2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. M/s Jasky Exports Pvt Ltd Vs ROC
	-	Admission	252(3)	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

S. Raghavas, PCS
REPRESENTATION TO WHOM

SIGNATURE

9880737902

9880737902

S. Raphavan

P.C.S

The matter is listed today for admission. PCS for petitioner is present. Heard him. He reported that he had complied the objections raised by the Registry. He has filed additional documents. Issue notice to the ROC, Karnataka. Registry to prepare notice. The counsel for the Petitioner to collect the notice from the Registry and serve on the ROC, Karnataka, and to file proof of service.

List it on 16.02.2018.

MEMBER (T)

MEMBER (J)